GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 195
ANSWERED ON 14/03/2023

NMMS APP UNDER MGNREGS

*195. SHRI LAVU SRI KRISHNA DEVARAYALU:
       SHRI BALASHOWRY VALLABHANENI:

       Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a)   whether the Government has made National Mobile Monitoring System (NMMS) App
       mandatory for attendance of workers under the Mahatma Gandhi National Rural
       Employment Guarantee Scheme (MGNREGS) from 1st January, 2023 and if so, the
       details thereof;
(b)   whether it is true that only two out of ten workers on the electronic muster roll turn up the
       worksite due to NMMS issues which results in denying them work on demand;
(c)   whether the Government is aware that MGNREGS workers are on an indefinite protest at
       Jantar Mantar in Delhi and if so, the details thereof;
(d)   the details of problems identified/complaints received relating to the use of NMMS along
       with the manner in which the Government is planning to address the same;
(e)   whether it is true that all MGNREGS workers are required to upload two geo-tagged
       photos every day on the NMMS App else their attendance is not marked and they do not
       get paid for their work; and
(f)   if so, the steps taken/being taken by the Government to judiciously implement this new
       system considering the digital divide in the country and the fact that millions still do not
       have a smartphone?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (f):   A statement is laid on the Table of the House.

Statement in reply to Parts (a) to (f) of Lok Sabha Starred Question No. 195 for 14.03.2023

(a) to (f): Government of India has decided that State/UT shall ensure capturing of attendance for all the works (except individual beneficiary schemes/projects) through National Mobile Monitoring System (NMMS) App under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) from 01st January, 2023.

Worksite supervisors are responsible for capturing attendance along with geo-tagged photographs of the workers through the NMMS App. The Ministry has been providing training to the States/UTs to ensure smooth transitioning to NMMS app as and when requested by the States/UTs. The technical issues being faced are taken up with NIC, Rural Development on a real-time basis. The new provisions/ suggestions requested by the States/UTs are being incorporated. All the issues concerning the NMMS application are reviewed and resolved from time to time. Some important decisions taken as per request of State Governments are given below:

1. NMMS application has been modified to capture the second photograph just after 4 hours of uploading the attendance and first photograph. It has eased out the specific time point requirement for capturing the attendance and photographs. The morning attendance along with the first photograph can be captured in offline mode and to be uploaded once the device comes into a network.
2. In case of exceptional circumstances due to which attendance could not be uploaded, the District Programme Coordinator (DPC) has been authorized to upload the manual attendance.

So far, no issue regarding indefinite protest against NMMS App has been reported to the Ministry. Also, no specific issue related to the non-use of NMMS App due to the non-availability of smartphones has come to the notice of the Ministry.

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